NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/410/ (IB)/2017

NAME OF THE PETITIONER(S)

: LILLY MARITIME PVT LTD

NAME OF THE RESPONDENT(S)

: MEKA DREDGING CO PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. GIRIDHARA RAN

2. Adush Narayan.V.

Counsel of Persondert

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that the settlement talks between the parties are in progress and prayed time for making submissions in regard to the final outcome of the same. Time extended at the request of both the counsel. Put up on 27.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)